Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 116 of 2010 & I.A. No. 157 of 2010

Dated: 21st October, 2010

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Electricity Board Appellant (s)

Versus

M/s Chennai Petroleum Corporation Ltd. & Anr. ... Respondent (s)

Counsel for the Appellant(s): Mr. H.S. Mohamed Rafi

Counsel for the Respondent(s): Mr. Tusi Kumar

Appeal No. 12 of 2010

Tamilnadu Electricity Board & Anr. Appellant (s)

Versus

Tamilnadu Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. H.S. Mohamed Rafi

Counsel for the Respondent(s): Mr. Rahul Balaji, Mr. Senthil Jagadhesan

Mr. Tusi Kumar, Mr. Anand Padmanathan Mr. S.Narayanan & Piyush Pathak for R 3, 4 & 5

ORDER

We have heard the learned Counsel for the parties. They are directed to file their respective written submissions on or before 28.10.2010.

Post the matter on **28.10.2010**

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

PK/JS